



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,19th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

| Sr.No.        | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate   |
|---------------|--|---|---|---|
| <b>ORDERS</b> |  |   |   |   |
| 1             | <a href="#">WP(C)/3524/2022</a>  | AYNAL HOQUE AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                | MR. A R BHUYAN<br>MR. A M KHAN<br>MR. R I DEWAN                           | SC, P AND R.D.<br>GA, ASSAM<br>SC, REVENUE  |
| 2             | <a href="#">WP(C)/5434/2022</a>  | JIREN TANI<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                          | MR. D P BORAH<br>MS. S BORO<br>MR B PAUL<br>MS. K MITRA                   | GA, ASSAM<br>SC, REVENUE  |
| 3             | <a href="#">WP(C)/5468/2022</a>  | PREMSHILA CHOUDHURY @ PREMSHILA DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR. R MAJUMDAR<br>MS A DAS<br>MR. F A HASSAN<br>MS A BORAH<br>MR. A K DAS | GA, ASSAM   |
| 4             | <a href="#">WP(C)/6753/2022</a>  | SANJIB CHETRY<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                        | MR B SINHA<br>MR. B CHAKRAVARTY<br>MR. S UPADHAY<br>MS. A LALA            | GA, ASSAM<br>MR B C TALUKDAR (r-4,6)<br>MR K TALUKDAR (r-4,6)<br>MR K TALUKDAR (r-4,6)<br>SC, REVENUE |
| 5             | <a href="#">I.A.(Civil)/987/2024</a><br>in <a href="#">WP(C)/7321/2022</a> | MAKADDAS ALI LASKAR,<br><b>Versus</b><br>THE STATE OF ASSAM AND 11 ORS.               | MD. A J ATIA<br>MS J MARIYAM<br>MS A H ATIA                               | SC, P AND R.D.<br>GA, ASSAM<br>MS J KALITA(R-9 TO 12)   |
|               | <b>WITH</b><br><a href="#">WP(C)/7321/2022</a>                             | MAKADDAS ALI LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                 | MD. A J ATIA<br>MS J MARIYAM<br>MS A H ATIA                               | SC, P AND R.D.<br>GA, ASSAM<br>MR. B K DAS (r-6,7)<br>M N KHAN (r-6,7)                                |

LEAVE NOTE OF ADVOCATES FOR 19/09/2024

|    |                  |            |    |            |
|----|------------------|------------|----|------------|
| 1) | MS. N M DEKA     | 17-07-2024 | To | 20-12-2024 |
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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

| Sr.No.        | Case Number                     | Main Parties   | Petitioner Advocate   | Respondent Advocate  |
|---------------|---------------------------------|--|---|--|
| <b>ORDERS</b> |                                 |  |   |  |
| 1             | <a href="#">WP(C)/3405/2018</a> | SAJID KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                   | MR. M SARANIA<br>MD. S U AHMED<br>MR. B DEORI<br>MS. I KEITZAR      | GA, ASSAM<br>MR. R GOSWAMI (R4)<br>MS. M SAIKIA (R4)<br>MS. P BORTHAKUR (R4)                                 |
| 2             | <a href="#">WP(C)/775/2019</a>  | EUSOB ALI @ YUSUB ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.        | MISS. M DAS<br>MD. S ISLAM<br>MR. M DEKA                            | GA, ASSAM  |
| 3             | <a href="#">WP(C)/982/2019</a>  | SANTOSH KUMAR PODDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.         | MR. G C PHUKAN<br>MR. K GOGOI<br>MR. S M SARMA<br>MR. A R TAHBILDAR | MR SISHIR DUTTA (R6)<br>MR. R DE (R5)<br>MR. C SHARMA (R6)<br>MR. S DUTTA (R6)<br>SC, TRANSPORT<br>PP, ASSAM |
| 4             | <a href="#">WP(C)/6274/2019</a> | KRISHNA KANTA BORO AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 24 ORS. | MR. B SAHARIA<br>MR. A M BARBHUIYA                                  | MR. Y DOLOI<br>SC, TRANSPORT   |
| 5             | <a href="#">WP(C)/9238/2019</a> | PABITRA BAGLARY AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 17 ORS.  | MR S K NATH<br>MR. D MAZUMDAR<br>MS. S KANUNGOE<br>MS. J CHETTRY    | SC, ELEM. EDU<br>GA, ASSAM<br>SC, K A A C  |

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

| Sr.No.        | Case Number                    | Main Parties   | Petitioner Advocate                         | Respondent Advocate                   |
|---------------|--------------------------------|--|---|---------------------------------------|
| <b>ORDERS</b> |                                |  |   |                                       |
| 1             | <a href="#">MFA/28/2004</a>    | NEW INDIA ASSURANCE CO LTD<br><b>Versus</b><br>SARU ALI AND ORS                          | MS.M CHOUDHURY<br>MR.S DUTTA<br>MS.R KAUR   | MR.A K GUPTAR-1<br>MR.R S MISHRA(R-1) |
| 2             | <a href="#">MFA/106/2004</a>   | ORIENTAL INSURANCE CO LTD<br><b>Versus</b><br>GOVIN CH NATH AND ORS                      | MR.N GOSWAMI<br>MR.R KATHKATIA              |                                       |
| 3             | <a href="#">WP(C)/946/2019</a> | SASHIPRAVA DOLEY @ CHANGMAI<br><b>Versus</b><br>THE STATE OF ASSAM AND 14 ORS.           | MR J PAYENG<br>MS. J M RABHA<br>MR. T DOLEY | SC, CO OP<br>GA, ASSAM                |
| 4             | <a href="#">WP(C)/973/2019</a> | NORTH ASSAM CONTRACTORS<br>ASSOCIATION<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR S SARMA                                  | SC, IRRIGATION                        |

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